

May 17, 2006

The Chairman / Managing Director
All Indian Scheduled Commercial Banks
(Excluding RRBs)

Dear Sir,

PMRY–Extension of Cut-Off date for lapsing of sanction and completion of disbursement of loans for the programme year 2005-06 - for some states/UT

Please refer our circular **RBI / 2005-06 / 336/ RPCD.PLNFS.BC.No.70/ 09.04.01 /2005 –2006 dated March 24, 2006.**

2. Ministry of Agro & Rural Industries, Government of India has since decided to extend the cut-off date for lapsing of sanction and completion of disbursement of loans for the cases sanctioned under PMRY for the Programme Year 2005-06 for a further period of one month in the states of **Assam, Kerala, Tamil Nadu and West Bengal and in the Union Territory of Pondicherry from May 31, 2006 to June 30, 2006.**
3. You may issue necessary instructions to your Regional /Controlling Offices/ Branches in this regard.
4. Please acknowledge receipt.

Yours faithfully,

(Sujatha Elizabeth Prasad)
General Manager